

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.101
TP/3(AHM)2023 in CP/470(HC)2016

Proceedings under Section 7 IBC

IN THE MATTER OF:

Nand Kishore Palaha & Anr
V/s
CMR Lifesciences Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 15/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent :Mr. Saurabh Soparkar, Sr. Adv.

ORDER

We have substantially heard the counsels for the applicant as well as counsel for the respondent and perused the records.

Let written submissions be filed by both sides along with convenience compilation.

Re-list for remaining submissions on-13.05.2024

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**SAMEER KAKAR
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**